NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/161/2017 NAME OF THE PETITIONER(S) : PPZIBIJOSE : SESHASAYEE PAPER & BOARDS LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 58 (4) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM 1) T.K.Bhaskar Counsel for Respondent B. Albury Poryadorshimi Keerthi Akhil Jain Abhirar Parthusarathy Pohition 11 p.p.21BIJOSE

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file reply. At request, time is enlarged. Put up on 14.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk